

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 106 of 2013

Dated : 17th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Punjab State Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan and Ms. Mandakani
Ghosh

Counsel for the Respondent(s) : Mr. Sakesh Kumar

ORDER

At the request of learned counsel for the parties, post the matter for hearing
on **11th December, 2014**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/sh